

**श्री विभूति मिश्र :** क्या सरकार रेलव की बहाली में जिड्यूल्ड कास्ट और जिड्यूल्ड ट्राइब्स की क्षति का ही खयाल रखती है या उनकी योग्यता और निपुणता का भी खयाल रखती है ?

**रेलवे मंत्री (श्री स्वर्ण सिंह) :** दोनों चीजों का खयाल रखती है ।

**Shri Shree Narayan Das:** May I know whether it is a fact that in the matter of promotions, previously there was no competitive examination, and if so, the circumstances that have impelled Government to hold competitive examinations for promotions also?

**Shri Swaran Singh:** It is a good thing if competitive examinations are held, because there is no scope for anybody then to complain.

#### Gandak Project

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\*1565. { **Shri Bibhuti Mishra:**  
**Shri Bishwanath Roy:**

Will the Minister of Irrigation and Power be pleased to state the progress made in the construction of the Gandak Project up to 31st May, 1962?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** The location of the Barrage is under finalisation. The design and location of the Power House has been finalised. All preliminary works have mostly been completed.

On the Canals earthwork is well underway and 13.5 crore cft on Tirhut Canal, 4.5 crore cft on Don Branch Canal and 79 lakh cft on Saran Canal have been completed. The final alignment of the Western Gandak Canal in the portion which will be in Uttar Pradesh territory has also been finalised.

**Shri Bibhuti Mishra:** Have Government fixed any target date for completion of the Gandak barrage?

**Shri Alagesan:** Most of it will be completed in the Third Five Year

Plan. Perhaps some canal work may spill over to the Fourth Plan period.

**Shri Bibhuti Mishra:** Is it a fact that for want of foreign exchange further construction work in the barrage scheme has been delayed?

**Shri Alagesan:** Foreign exchange also has been arranged uptil the current year.

**Shri Bhagwat Jha Azad:** Are different sub-projects under this project going to according to schedule or is it a fact that some of these are behind schedule?

**Shri Alagesan:** The project was finally approved by the Planning Commission only towards July last year. Looking to that, I should say the progress of the work has been satisfactory.

**Shri K. N. Tiwary:** May I know what percentage of the work of construction of buildings and electrification of the main dam has been completed and by which year the dam will be completed and supply of water started?

**Mr. Speaker:** That is a different thing.

**श्री भक्त दर्शन श्रीनिवास्,** इस गंडक योजना के बारे में जहाँ तक मुझे मालूम है नेपाल सरकार के साथ भी कोई समझौता हुआ था । पिछले दिनों उत्तर प्रदेश असेम्बली में बतलाया गया था कि जब हमारे इंजीनियर्स साइट पर गये तो उन्हें निरपत्ता कर लिया गया, मैं जानना चाहता हूँ कि अब जब कि नेपाल सरकार के साथ में हमारे ताल्लुकान् अच्छे हो गये हैं तो काम में कोई अड़चन तो नहीं पड़ रही है ?

**Shri Alagesan:** Yes. For a length of 8 miles, we ave to construct the canal in Nepal territory. Negotiations are taking place and we hope they will conclude satisfactorily and we will be able to begin work

**Dr. K. L. Rao:** In view of the importance of the project and the long delay that has already occurred in its sanction, will the Ministry take steps to expedite the construction of this project?

**Shri Alagesan:** A sum of Rs. 30 crores has been allotted in the Plan for this. We shall take all steps to expedite the work.

#### Uniform Standard in Medicine Production

\*1566. **Shri Bhagwat Jha Azad:** Will the Minister of Health be pleased to state:

(a) whether Government propose to take suitable measures to bring about uniform standard in the production of high quality medicine; and

(b) whether it is a fact that components of the same drug produced at different places vary in proportions?

**The Minister of Health (Dr. Sushila Nayar):** (a) The standards of quality to be complied with by manufacturers are already laid down in the Schedule to the Drugs Act and Rules which are applicable all over the country. However, no standard has yet been laid for Ayurvedic and Unani drugs.

(b) As no standard has yet been laid for Ayurvedic and Unani Drugs, it is possible that the same drug produced at different places may vary in proportions and quality.

**Shri Bhagwat Jha Azad:** In spite of the fact that rules have been prescribed for bringing about uniform standard, is it within the knowledge of Government that there are variations in the components of the same drug in different parts, leading to lowering of quality?

**Dr. Sushila Nayar:** I have already stated that so far as ayurvedic and unani drugs are concerned, we are not in a position to enforce uniform standards, but so far as other drugs are concerned, the rules under the Drugs Act have laid down very clearly that proper standards etc. are to

be maintained, this including the composition of active ingredients. The drug inspectors are constantly taking samples from different manufacturing houses to test and see that the standards are complied with. However, I will admit that there are only 109 inspectors whereas there are a very large number of manufacturing houses—22,300 licensed manufacturers—and 63,000 licensed sellers of drugs. Hence the inspectorate is insufficient.

**Shri Bhagwat Jha Azad:** In view of the fact that in recent times complaints have been made that in spite of rules regarding uniformity of standards being prescribed and testing by 109 inspectors, proper checking is not being done, which the hon. Minister herself admitted, may I know what proposals are under contemplation either to strengthen the cadre of inspectors or adopt other methods to ensure proper checking of the quality of drugs?

**Dr. Sushila Nayar:** Control over imported drugs is with the Government of India, and control over the drugs manufactured within the country rests with the State Governments. It is a fact that standards of enforcement of the Drugs Act are not uniform in all the States. The matter has been taken up in the Central Council of Health, and the new Act, the amended Act, provides for the employment of a certain number of inspectors by the Government of India to help the State Governments. That proposal is under examination.

**Shri D. C. Sharma:** May I know how many complaints have come to the notice of the Ministry about the inferior quality of these drugs, and whether any prosecutions have taken place?

**Dr. Sushila Nayar:** The complaints are generally made to the State Governments, and a number of prosecutions are made in all the States. I am afraid I do not have the number of prosecutions made all over the country.

**Shri Sham Lal Saraf:** In view of the fact that the hon. Minister has